

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

9

OA 240/93

New Delhi this the 2nd day of April, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Kamal Swarup Sharma
s/o Shri Narain Lal Sharma
C/o Shri Kham Chand Kaushik,
Vill. Dhansa Najafgarh.

... Applicant

(By Advocate Shri V.P. Sharma, through
proxy counsel Sh. Yogesh Sharma)

Vs.

1. The Union of India, through the
Secretary, Ministry of Revenue,
C.R. Building, New Delhi.
2. The Commissioner of Income Tax
Revenue Building, Stachu Circle,
Jaipur.

(By Advocate Shri V.P. Uppal)

... Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing the case for some time, Shri Sharma,
learned counsel seeks permission to withdraw this application
and to file suitable representation to the respondents, if
need be, in respect of future vacancies.

2. Permission to withdraw the OA is granted and the
OA is accordingly disposed of as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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